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Title: Need to extend GPF-cum-Defined Pension Scheme to the employees of Navodaya Vidyalaya.

SHRI G. KARUNAKARA REDDY (BELLARY): Sir, I would like to mention that the Navodaya Vidyalaya Samiti has been extending dedicated services for the cause of children belonging to rural areas of the country. Though round-the-clock services are rendered, the employees working in Navodaya Vidyalaya Samiti have been deprived of any kind of retirement benefits like gratuity, pension etc. whereas the persons working in the sister organizations like Kendriya Vidyalaya enjoy these benefits. In particular, the teaching community of Navodaya Vidyalaya Samiti is deprived of even gratuity benefit.

The meeting of the Executive Committee of Navodaya Vidyalaya Samiti was held in February, 2005 to consider the introduction of pension scheme for the employees of Navodaya Vidyalaya Samiti, but nothing feasible has been done so far.

I urge upon the Union Government to consider and introduce/extend GPF-cum-Defined Pension Scheme to the employees who have joined Navodaya Vidyalaya Samiti prior to 1.1.2004; introduction of new pension scheme for those employees who have not joined with effect from 1.1.2004; and reintroduction of gratuity to teaching community which was discontinued earlier so as to benefit the employees of Navodaya Vidyalaya Samiti.